

Immediate

No.31/1/2023-EO(SM.II)  
Government of India  
Ministry of Personnel, Public Grievances & Pensions  
Department of Personnel & Training  
Secretariat of the Appointments Committee of the Cabinet

\*\*\*\*\*

North Block, New Delhi  
20.07.2023

The Appointments Committee of the Cabinet has approved assignment of the charge of Additional Solicitor General of India (ASGI), High Court of Bombay to Shri Devang Girish Vyas, Additional Solicitor General of India, High Court of Gujarat for a period of six months w.e.f. the date of assumption of charge of the post, or till the appointment of a regular Additional Solicitor General of India for High Court of Bombay, whichever is earlier.



(Arvind Thakur)  
Under Secretary (EO-SM.II)  
Tel: 2309 3913

Department of Legal Affairs,  
(Dr. Niten Chandra, Secretary),  
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Shri Hrisheekesh Arvind Modak, Director).
2. Cabinet Secretariat (Ms. Kavita Singh, Joint Secretary), w.r.t. Cabinet Secretariat's communication No.8/11/2017-CS(A) dated 20.07.2023.
3. Guard File.



(Arvind Thakur)  
Under Secretary (EO-SM.II)  
Tel: 2309 3913